

Soft drinks from Soyabean

1454. SHRIMATI SUMITRAMAHAJAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of units preparing soft drinks from Soyabean, functioning at present, State-wise;

(b) whether the Government also propose to set up such units in public sector; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) The number of units which have been granted permission by Government for preparing soft drinks from soyabean at present are as under:-

(i) Madhya Pradesh 2

(ii) Uttar Pradesh ... 1

(b) No, Sir.

(c) Does not arise.

[English]

Auction of DDA Shop

1455. SHRISYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the DDA had held no auction for the allotment of shops built by it since August, 1987

(b) the number of shops which have been allotted by DDA by adopting procedures other than public auction;

(c) the number of shops available for allotment as on April 1, 1987 and the number of additional shops which became available for allotment during the period on April 1, 1987 to March 31, 1992.

(d) the number of shops which have been allotted during this period;

(e) whether there have been any out of turn allotments during this period without following the appropriate procedure at the discretion of the DDA or the Ministry; and

(f) if so, the particulars thereof with the reasons for deviation from the normal procedure?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) DDA reports that 1208 shops were allotted by DDA otherwise than through auction during the period 1.4.87 to 31.3.92.

(b) 667 shops were available as on 1.4.87 and 4770 shops became available for allotment from 1.4.87 till 31.3.92.

(d) 3508 shops were allotted by auction or otherwise during the period 1.4.87 to 31.3.92.

(e) and (f). DDA reports that there is no registration scheme for allotment of shops. Therefore, the question of out of term allotment of shops does not arise.

[Translation]

Alcohol Energy

1456. SHRI N.J. RATHVA:
SHRI NAVAL KISHORE RAI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to generate alcohol energy in the country;